NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 1103 of 2019

IN THE MATTER OF:

Brice Town Planners Pvt. Ltd.Appellant

Vs.

Chidambaram Narayanam & Anr.Respondents

Present:

For Appellant: Attendance not marked

For Respondents: Mr. Nilesh Deep, Advocate

Mr. Gaurav Srivastava, Advocate

Ms. Namrata, Ms. Pinky Pawar, Advocates for R-1

ORDER

16.03.2020 - It is stated that Advocate Shri Amit Bhatnagar, Learned Counsel for Respondent has bereavement in family which took place yesterday. Time is sought. One opportunity is given.

List the appeal for 'admission' (after notice) on 16th April, 2020.

[Justice A.I.S. Cheema] Member (Judicial)

> [V.P. Singh] Member (Technical)

[Alok Srivastava] Member (Technical)